

several other industries in the Central Sphere, such as : (i) limestone, Dolomite and Manganese mines (ii) Coal and Ash handling work in Railway Loco sheds (iii) Iron Ore Mines (iv) Coal washeries and (v) chromite, mica, magnesite, Gypsum, fire-clay etc. mines. Further action regarding abolition of contract labour system in these industries/sectors is to be taken in the light of the recommendations of the Central Advisory Contract Labour Board following consideration by the Board of the Reports of the above Committees.

#### **Restarting of Mini Steel Plants in Gujarat**

1203. SHRI ISRAHIM KALANIYA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the names of the companies which have put up their demand before the Registrar of the Gujarat High Court to restart the mini steel plants which are lying closed;

(b) whether the dues of the workers of these plants have been paid; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Requirement of Hindi Typewriters**

1204. DR. LOKESH CHANDRA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the number of Hindi typewriters at present in the Department of Parliamentary Affairs and the Ministry of Labour;

(b) the number of Hindi typewriters required in the Department/Ministry; and

(c) by when the required number of Hindi typewriters are likely to be

procured for use in the Department/Ministry?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) (i) Department of Parliamentary Affairs—4; (ii) Ministry of Labour—34.

(b) (i) Department of Parliamentary Affairs—6; (ii) Ministry of Labour—36; and

(c) (i) Department of Parliamentary Affairs—Arrangements are being made to purchase remaining two typewriters.

(ii) Ministry of Labour—Two typewriters are likely to be procured for use in the Ministry of Labour by January, 1978.

#### **Pin Code System**

1205. SHRI VITHAL GADGIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the introduction of the Pin Code System has improved the efficiency of the Postal Department; and

(b) if not, what are the reasons for introducing the Pin Code System?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes Sir.

(b) Does not arise.

#### **Residential accommodation for Postmen at Poona**

1206. SHRI VITHAL GADGIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the rent charged for residential accommodation constructed by the Postal Department for postmen in Poona is much higher than the house rent allowance paid to them; and

(b) whether Government propose to provide them with rented accommodation at rates equivalent to their house rent allowance?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir.

(b) No, Sir.

#### Re-imburement of Tuition Fees to Postmen

1207. SHRI VITHAL GADGIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the procedure which is being followed for reimbursing tuition fees to postmen is very elaborate and cumbersome; and

(b) if so, whether Government propose to simplify the procedure?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) No, Sir.

(b) Does not arise.

#### Medical Facilities for Postmen in Maharashtra

1208. SHRI VITHAL GADGIL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received a number of complaints from postmen in Bombay, Poona and Nagpur to the effect that the medical treatment available to them at the departmental dispensaries is far from satisfactory; and

(b) if so, what steps Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Some complaints have been received from the postal employees' Unions against unsatisfactory treatment at the Central

Government Health Scheme Dispensaries at Bombay and Nagpur and the P&T Dispensaries at Pune.

(b) The complaints against the Central Government Health Scheme dispensaries have been brought to the notice of the appropriate authorities for suitable action. At Bombay, complaints made by Union representatives were taken up by the Postmaster General with the local authorities of the Central Government Health Scheme. At Nagpur, the position regarding various points raised were explained to the Union representatives in a meeting arranged by the Central Government Health Scheme authorities. As regards P&T dispensaries at Pune, suitable instructions have been issued to the Medical Officers concerned.

#### Passports issued from Ahmedabad Regional Passport Office

1209. SHRI IBRAHIM KALANIYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what is the number of passports issued by the Regional Passport Office at Ahmedabad during the period from March, 1976 to November, 1977, month-wise;

(b) what is the number of applications which were received during the period from March, 1976 to November, 1977, month-wise;

(c) what is the number of applications rejected during the above period; and

(d) what were the reasons of rejection of those applications?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU):

(a) and (b) A statement is laid on the Table of the House showing the number of applications received in and passports granted by the Regional Passport Office, Ahmedabad, during the period March, 1976—November, 1977, month-wise;